

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

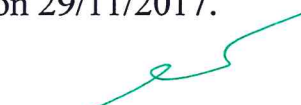
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.61/BB/ 17	-	For compliance of office objections raised by registry	230/232	Oswal Alloys Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	N.A. ARJUN 8050324024 PCS	PETITIONER	MA Arjun.

ORDER

PCS for Petitioner is Present. He has not furnished the consent of the Unsecured Creditors in the form of Affidavit. He is further directed to inform the Tribunal whether meeting is to be ordered for the unsecured creditors. List it on 29/11/2017.


Member (T)


Member (J)